

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1319
ANSWERED ON:28.07.2015
Sports in Panchayats
Patil Shri Kapil Moreshwar;Verma Shri Rajesh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government provides funds to the Gram Panchayats under the various schemes implemented by the Government to promote sports in the country;
- (b) if so, the details thereof during each of the last three years and the current year scheme and State/UT-wise;
- (c) whether the funds allocated for the said purpose have not been provided to the Gram Panchayats by the State Governments;
- (d) if so, the details thereof and the reasons therefor and the remedial action taken by the Government in this regard; and
- (e) whether the Government proposes to appeal to prominent sportspersons to adopt those villages which are regularly producing sportspersons or where sports are played on a regular basis and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

- (a) No Madam. The Ministry of Youth Affairs & Sports is not implementing any Scheme for provision of funds to Gram Panchayats to promote sports in the country.
- (b) The Government was implementing the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) for development and maintenance of basic sports infrastructure at Gram and Block Panchayat level and conduct of annual sports competitions from 2008-09 to 2013-14. This Scheme has since been revised w.e.f 01.04.2014 and renamed as Rajiv Gandhi Khel Abhiyan (RGKA). The details of funds released under the PYKKA during the last three years of its currency are given in Annexure-I.
- (c) and (d) The State Governments utilized the funds released under the PYKKA for development and maintenance of basic sports infrastructure at Gram and Block Panchayat level and conduct of annual sports competitions. However, Utilization Certificates from 11 States/UTs for an amount of Rs. 65.48 crore are pending as on 15.07.2015 under PYKKA scheme. The matter has been taken up with the States/UTs concerned at the highest level seeking refund of the outstanding amount along with interest.
- (e) At present, there is no proposal on the part of the Ministry of Youth Affairs & Sports to appeal to prominent sportspersons to adopt those villages which are regularly producing sportspersons or where sports are played on a regular basis.
